

**Central Administrative Tribunal  
Principal Bench**

**OA No.2241/2014  
MA No.3030/2015**

New Delhi, this the 15th day of December, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Rahila,  
Aged 29 years, Fresh Appointment,  
D/o Sh. Qutubuddin,  
R/o 1632, Gali Andheri,  
Pahari Bhojla, Chitli Qabar,  
Delhi-110006.

...petitioner

(None)

**Versus**

1. South Delhi Municipal Corporation,  
Through its Commissioner,  
Dr. Shyama Prashad Mukahrjee Civic Center,  
Zakir Hussain Marg,  
New Delhi-110002.
2. Delhi Subordinate Service Selection Board (DSSSB),  
Through its Secretary/Chairman,  
FC-18, Industrial Area,  
Karkardooma,  
Delhi.
3. Govt. of NCT of Delhi,  
Through its Chief Secretary,  
New Secretariat,  
I.P. Estate,  
New Delhi.

...respondents

(By Advocate : Ms. Harvinder Oberoi and Ms. Anupama Bansal)

**ORDER (ORAL)****Mr. A.K. Bhardwaj, Member (J) :-**

There is no appearance on behalf of applicant on 28.10.2015. Today again there is no appearance on his behalf. Accordingly, both the MA and OA are dismissed in default.

( Shekhar Agarwal )  
Member (A)

( A.K. Bhardwaj )  
Member (J)

‘rk’